

**C.B.I. INVESTIGATION INTO VIOLATION OF
FOREIGN EXCHANGE REGULATIONS**

1301. SHRI M. V. BHADRAM :
Will the PRIME MINISTER be pleased to state :

(a) whether CBI has conducted any investigations into the charges of violation of foreign exchange Regulations and of other malpractices against J. K. K. Nataraja Group, R. K. Synthetics factory in Bombay and Jayaveerapandian; and

(b) whether it is a fact that when the DSP, CBI in charge of the investigations went to Singapore in connection with the investigation, and advocate and some other on behalf of R. K. Synthetics also flew there and tried to influence the DSP concerned?

**THE PRIME MINISTER AND
MINISTER OF HOME AFFAIRS
(SHRIMATI INDIRA GANDHI) :** (a)
Yes, Sir.

(b) A D. S. P. of the C. B. I. was deputed to Singapore to conduct certain investigations. According to the DSP while he was at Singapore, two persons one of whom claimed to be a legal practitioner met him and made an unsuccessful attempt to win him over.

**CASE OF RACKETEERS UNEARTHED IN
RAJASTHAN**

1302. SHRI KUMBHA RAM ARYA :

SHRI SHYAM LAL YADAV :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that a big racket in forged currency notes, B. A. certificates and passports has been unearthed by Kota Police in Rajasthan ;

(b) if so, the details thereof; and

(c) the steps taken by the Government of India to liquidate the racket ?

**THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI K. C. PANT) :** (a) to (c) According to information received from the Government of Rajasthan, the State Government unearthed a gang dealing in forged currency notes and

B. A. certificates of the Punjab University. Three cases were registered at three police stations in Kota district. It was found on investigation that the currency notes were manufactured at Jullundur in Punjab State where the local Police recovered several blocks used for printing purposes and forged B. A. degree certificates of the Punjab University. A case was registered at Panjpeer police station outpost, Jullundur. Two persons have been arrested. Two suspects are absconding. The gang was also engaged in arranging foreign travellers' cheques, dollars, hundies, passports, visas etc.

RACKET IN AIRPORT TAX FEE AT PALAM

1303. SHRI KUMBHA RAM ARYA :

SHRI SHYAM LAL YADAV :

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether Government's attention has been drawn to a news item appearing in the Indian Express of 29th July, 1970 to the effect that a racket in airport tax fee at Palam has been going on for the last few months ;

(b) if so, the loss suffered by Government as a result thereof ; and

(c) the steps taken by Government to liquidate the racket ?

**THE MINISTER OF TOURISM
AND CIVIL AVIATION (DR.
KARAN SINGH) :** (a) to (c) Yes, Sir. The matter is under investigation and remedial measures as may be found necessary will be taken.

**PREVENTIVE DETENTION ACTS IN STATES
TO CURB EXTREMIST ACTIVITIES**

**1304. SHRI PRANAB KUMAR
MUKHERJEE :** Will the PRIME MINISTER be pleased to state :

(a) what is the number of States that want to enact Preventive Detention Act to curb the extremist activities ;

(b) whether any State has already enacted any such Act ; and